

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:596  
ANSWERED ON:26.11.2012  
TRADE OF GENERIC DRUGS  
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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the number of Indian generic drugs (off patented drugs) which have been cleared in the United States of America, Canada, European Union, United Kingdom and Australia during each of the last three years;
- (b) the amount of foreign exchange earned by the Indian Pharmaceutical Companies from the export of these drugs to these countries during the said period; and
- (c) the number of pacts signed/proposed to be signed with African and Latin American nations for registration of these generic medicinal products from India during the current financial year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) & (b) : The exports of pharmaceutical products from India during last 3 years have been as under:-

	2009-10	2010-11	2011-12
US \$ (million)	8955	10,711	13,221
Indian Rupees (crores)	42,455	48,810	63,347

Pharmaceutical industry is highly regulated and most of the countries allow exports only after the companies comply with their registration requirements. 55% of Indian pharmaceutical exports are to highly regulated markets like USA (25%), European Union and other European countries (21%), Canada (1.92%), Australia (1.31%).

(c) As mentioned above, authorizations for exports into a country is given to the individual company once it complies with their regulatory requirements. Indian exports to Africa and Latin American nations during 2010-11 were 17% and 7% respectively of the total Indian pharmaceutical exports.